

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSBEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
No(s). 1973-1974/2014

Criminal Appeal

CHIRAUNJI LAL AND ORS

Appellant(s)

VERSUS

STATE OF UP AND ANR Respondent(s)
(with appln. (s) for exemption from filing O.T. and suspension of
sentence and office report)
Date : 03/03/2016 These appeals were called on for hearing today.

For Appellant(s)

Mr. Sanjay Kr. Dubey, Adv.
Mr. Rajiv Ranjan Dwivedi, Adv.

For Respondent(s)

Ms. Archana Singh, Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 is duly represented.

Despite last opportunity having been granted to the appellant
for filing death certificate of respondent no. 2, same has not been
filed.As such, Registry to process the matter for listing before
Hon'ble Judge-in-chamber.(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Rajni Mukhi
Date: 2016.03.03
17:01:02 IST
Reason: